

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 1124/2003

This the 6th day of May, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Sh. Om Pal,  
Beldar,  
Quarter No.12, Sector-8,  
R.K. Puram,  
New Delhi.

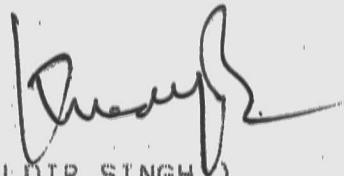
(By Advocate: Sh. S.K. Pruthi)

Versus

1. Union of India  
through Secretary,  
Ministry of Works and Housing,  
Nirman Bhawan,  
New Delhi.
2. Executive Engineer,  
C.P.W.D.  
M-Division, East Block No.4,  
7th Floor,  
R.K. Puram,  
New Delhi.

OA IS DISMISSED (DRAWN)

Learned counsel for applicant submits that this OA has become infructuous and he seeks permission to withdraw the OA with liberty. OA is dismissed as withdrawn with liberty to file a fresh application, if any grievance still survives.

  
( KULDIP SINGH )  
Member (J)

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